

MR. SPEAKER: If you start speaking like this, the time will skip further. You take your seat. Yes Mr. Joshi.

(Interruptions)

[*Translation*]

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir,

*(Interruptions)**

MR. SPEAKER: Please take your seat I have called Shri Joshi's name.

(Interruptions)

MR. SPEAKER: What Shri Joshi is speaking alone will go on record. I have not called your name. Please take your seat.

(Interruptions)

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, my submission is that the price of newsprint both indigenous and imported is increasing day by day, as a result of which the price of Indian newspapers and magazines have risen 2½ times. For instance, 'India Today' which was priced Rs. 4 a year back is selling @ Rs. 7-8 per copy. My submission is that the quota of indigenous newsprint for small and medium newspapers should be fixed. Otherwise, the newspapers in India will go out of reach of the common man. In this connection, the President of the All India Newspapers Guild, Shri Vishwabandhu Gupta has submitted a proposal to the Central Government suggesting that quota of indigenous newsprint for the small and medium newspapers should be fixed. This is all I have to say.

[*English*]

SHRI C. K. KUPPUSWAMY (Coimbatore): Sir, I want to raise an important issue. I would like to state that in January, 1991 the price of 360 Kgs—one *Kandi*—of Cotton was costing in between Rs. 8,500.

and Rs. 9,000/- only. But now the cost of the same cotton is about Rs. 16,000/- So, a very dangerous situation is prevailing now. So many textile mills are facing closure resulting in unemployment of innumerable labourers of the textile mills. Therefore, a very serious problem is prevailing in my constituency. Hence I request that this matter has to be discussed elaborately in this House.

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the hon. Prime Minister is present in the House. 8-10 days back, when I raised the question of kidnapping of the Executive Director of Indian Oil Corporation, Shri Doraiswamy who is in the captivity of Kashmir extremists, he had assured that he would keep the House informed about the developments and the House would be taken into confidence in the matter. But the news that came from the Valley suggested that he could be released any moment. Then came the news that the extremists have set fresh conditions. The entire country is worried about it. The people have an apprehension that the Government is hiding facts from the nation. Last time, when the daughter of the then Home Minister was kidnapped, the country's honour was put at stake to secure her release. My submission is that such compromise should not be done again. Through you, sir, I would like to know from the hon. Prime Minister as to what is the latest position in this case? Is Shri Doraiswamy being released? Is he alive? What are their conditions and who is acting as middle-man? The House should be taken into confidence in all these matters.